

[Translation]

### Malaria Patients

\*349. SHRI CHHITUBHAI GAMIT .  
SHRI CHITTA BASU :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the attack of Malaria is on the rise throughout the country particularly in Gujarat and West Bengal;

(b) if so, whether the Government of West Bengal have sought assistance from the World Bank in this regard;

(c) if so, whether the Government have since cleared the proposals of the State Government;

(d) the details of the total number of Malaria patients in the country during the last three years and the current financial year;

(e) whether the chemical for spraying, supplied by Central Government to State Machineries to control Malaria is qualitatively checked for its effectiveness and potency; and

(f) the amount of funds demanded by different State Governments during the last three years to check the spread of Malaria and the amount of funds sanctioned by the Central Government and the reasons for not granting the full amount as demanded/required?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Since 1992, the incidence of Malaria has shown a rising trend in the country as a whole and in West Bengal also. In Gujarat there has been a decline.

(b) & (c). A reference from Government of West Bengal was received for inclusion of three districts of the State, namely Jalpaiguri, Coochbehar and Purulia alongwith Calcutta Municipal Corporation in the Malaria Control Project with World Bank support. The Project is under formulation covering all endemic areas of the country, including those of West Bengal State.

(d) The total number of Malaria patients in the country during 1993, 1994, 1995 and 1996 (upto 30th June) are as under :

Calendar Year	No. of Malaria Cases
1993	22,07,431
1994	25,11,453
1995	28,01,330
1996 (upto 30th June)	7,41,074

(e) All insecticides supplied to the States are checked at recognised laboratories.

(f) Central assistance under the National Malaria Eradication Programme is provided on 50:50 basis (to be shared between Centre and States). Central assistance is essentially in Kind (drugs, larvicides & insecticides). The North Eastern States & the U.Ts which are provided with 100% Central assistance are, however, provided with some cash assistance to meet a part of the operational expenses. Whereas different States ask for large quantities of insecticides, the Central assistance is extended after making a technical assessment of factors like population to be sprayed, endemicity, incidence and local effectiveness of different insecticides/larvicides. The States do not however, place demands in financial terms. During the last three years the total value of Central assistance provided under the programme to all the States for Malaria Control is as follows :

Year	Assistance (Rs. in lakhs)
1993-94	8904.95
1994-95	10095.71
1995-96	12198.07

[English]

### Purchase of Medicine

\*350. SHRI SHANTILAL PARSOTAMDAS PATEL:  
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of drug manufacturing companies in the country which are not following Good Manufacturing Practices;

(b) whether the Government are purchasing medicines from these units at higher rates;

(c) if not, the rate approved by the Government agencies during the period from 1994-96, each year;

(d) whether there has been any loss in the purchase on this account; and

(e) if so, the action taken or proposed to be taken against the officials involved in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The grant of renewal of licenses includes observance of GMP by individual manufacturing units. In the absence of adherence to GMP the license is not granted or renewed by the State Licencing Authorities who are responsible for enforcing the relevant provisions of the Drugs & Cosmetics Act & Rules.

(b) and (c). In the case of 76 durgs under Price Control, Government purchases as per the prescribed rates. In the case of other decontrolled drugs procurement is on the basis of competitive bidding from registered firms. Generally the lowest rate offered is

accepted but exceptions are made keeping in mind special requirements based on expert's advice.

(d) and (e). The effort of Govt. is to purchase drugs at competitive rates keeping in mind quality of the product. To ensure this, a number of measures are being taken to streamline the purchase system by instituting a high level committee to examine the present system and suggest remedial measures to improve efficiency and cost effectiveness.

#### Indravati Irrigation Project

\*351. SHRI BHAKTA CHARAN DAS : Will the Minister of WATER RESOURCES be pleased to state :

(a) the date on which the work of Indravati Irrigation Project was started;

(b) the target date for completion of the Project fixed at the beginning;

(c) the initial cost of the project;

(d) the details of cost escalation by now;

(e) the problems faced by the Government in completion of the said project; and

(f) the time by which the project is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Upper Indravati Irrigation Project in Orissa was started during the year 1978-79.

(b) The Project was originally scheduled for completion during 1987-88.

(c) The project was originally approved by the Planning Commission in 1978 for an estimated cost of Rs. 208.14 crores.

(d) The latest estimated cost (1994 price level) including cost of power component of the project is Rs.1400.92 crores.

(e) The main constraints in completion of the project are paucity of funds and delay in acquisition of land, both forests and private.

(f) The revised target for completion of the project is 2001—2002

#### Fire Accidents in Cochin Port

\*352. SHRI KODIKUNNIL SURESH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the repeated fire accidents are taking place in Cochin Port;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken to check fire accidents?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Two fire accidents took place in the areas not under the direct operational control of the Port Trust.

(b) One accident took place on 17.6.1996 in a shed leased out to a private party for storage of wood pulp and newsprint. The second incident took place on 26.6.1996 in the conveyor belt system of M/s FACT Limited at Ernakulam due to friction. All Available fire fighting facility in Cochin including that of navy was mobilised to control the fire in both the cases.

(c) The Port Trust has issued necessary instructions in the Willingdon Island area to all concerned to initiate precautionary measures to check fire accidents.

#### Border Road Construction in Manipur

\*353. SHRI TH. CHAOBA SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether work on construction of all roads within 25 Km. Belt of International Border with Myanmar in Manipur State has been stopped;

(b) if so, the reasons therefor;

(c) whether Union Government propose to permit Government of Manipur to continue with construction of roads as before in the interests of the local people of the area; and

(d) if so, the number of villages lying within 25 Km. from the International Border in Manipur likely to be affected by stopping the construction of roads?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : (a) No, Sir.

(b) Does not arise in view of reply to part (a).

(c) and (d). A Statement is attached.

#### STATEMENT

As per the existing instructions, construction of roads within a 25 Km. belt of the International Border with Myanmar requires prior clearance of the Ministry of Defence for security reasons. The Government of Manipur can construct roads within the aforementioned belt after obtaining prior clearance on case by case basis from the Ministry of Defence. Recently, the Ministry of Defence accorded clearance to the request of the Manipur State Government for construction of 4 roads in Ukhrul District within the 25 Km. belt from the International Border. However, due to security consideration, the request of the State Government for the construction of 3 more roads within this belt, was not acceded to. As a result, it is estimated that approximately 16 villages may not be connected with surfaced motorable roads immediately.